

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I, MUMBAI

CP (IB)-23/(MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **26.03.2018**

NAME OF THE PARTIES: **Shreeji Textiles**

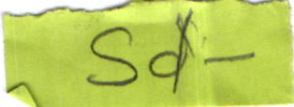
v/s.
Habib Textiles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

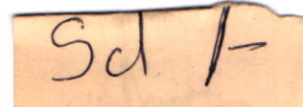
ORDER

1. CP (IB)-23/I&BC/(MB/2018

List this matter on 28.3.2018 for withdrawal.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)